

Declaration of Assets and Liabilities

Year- 2021-22

I, Nabin Kumar Choudhary Son/daughter/wife Sri Chaturbhuja Choudhary aged 50 Years,

belonging to Bihar Legislative Assembly Secretariat service and presently working as

Library attendant, Secretary cell given here in below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self <u>Nabin Kumar Choudhary</u>	Spouse name (s) <u>Anju Devi</u>	Dependant-1 <u>Deep Shikha</u>	Dependant-2	Dependant-3
(i)	Cash	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	<u>S.B.I-Salary A/c- 10839485578 Rs-1000/-</u> <u>S.B.I-P.P.F. A/c- 37546185974 Rs-500/- monthly</u>	<u>NIL</u>	<u>NIL</u>		
(iii)	Bonds, Debentures and shares in Companies	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>		
(v)	Motor Vehicles (details of make, etc.)	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>		
(vi)	Jewellery (give details of weight and value)	<u>Gold-10 gram</u> <u>Rs-40,000/-</u>	<u>Brought As</u> <u>Ishti Dhara</u> <u>Gold-80 gm.</u> <u>Rs-320,000/-</u>	<u>Gold-5gm</u> <u>Rs-20,000/-</u> <u>Silver-100gm</u> <u>Rs-40,000/-</u>		
(vii)	Other assets, such as values of claims / interests	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>		

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Nabin Kumar Choudhary

	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AQGPc 4535L	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C Personal Detail

GPF/CPF/PRAN No. :- PTS-BLA-1342

Gender :- M (M/F)

Date of Birth :- 02/01/1972 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- Librarian
(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- BHAGALPUR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: नवीन कुमार चौधरी

Name of Employee: NABIN KUMAR CHOUDHARY

Designation: LIBRARY ATTENDANT

Department: BIHAR LEGISLATIVE ASSEMBLY
SECRETARIAT PATNA.

Place: Patna...

Date: 14/02/22

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

नवीन कुमार चौधरी